

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 212
68/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

... Applicant/Petitioner

Versus

M/s. Magpic Construction Pvt. Ltd.

... Respondent

Under Section: 241-242

Order delivered on 13.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 19.04.2021.



(T.S SINGH)
COURT OFFICER